

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/211/2016
NAME OF THE PETITIONER(S) : Raffath
NAME OF THE RESPONDENT(S) : Southern Roofings Pvt Ltd & 4
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Prithviraj Pandian

Counsel for

R, , 3-5

[Signature]

K. Sandhya

for M/s. Sarvaabhauman

Associates

Counsel for Petitioner.

[Signature]

ORDER

Ms K Sandhya, proxy counsel representing counsel for petitioner present. Shri R Prithviraj Pandian, counsel for R1, R3 to R5 present. Both the counsels sought time for submitting final arguments. Time extended at request. Put up for hearing on **31.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)